

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T. C.P No. 06/(MAH)/2016  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

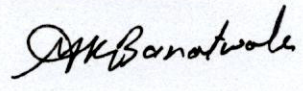
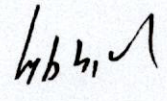
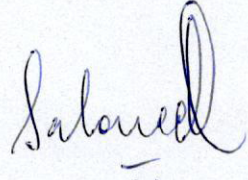
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2016

NAME OF THE PARTIES: M/s. World Technologies Co. Ltd.  
V/s.

M/s. Worldbestech Cool Panel India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 237, 397/398 of the Companies Act  
1956 and 241/242 of the Companies Act, 2013.

| S. No. | NAME                                  | DESIGNATION                                         | SIGNATURE                                                                             |
|--------|---------------------------------------|-----------------------------------------------------|---------------------------------------------------------------------------------------|
| 1.     | M. K. Banatwala                       | Adv for Respondent<br>No 2 to 4<br><del>45 to</del> |   |
| 2.     | Mahesh Athavale                       | Company<br>Secretary<br>for Petitioner              |  |
| 3.     | Salonee Kulkarni<br>i/b Ameya Gokhale | Advocate<br>for R 1,<br>R 5-7                       |  |

Order

CP No. 06/237, 397-398/CLB/MB/MAH/2016

At request of the parties, list this matter for hearing on 24.1.2017.

sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

sd/-

V. NALLASENAPATHY  
Member (Technical)